

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 253/94

Wednesday this the 9th day of February, 1994.

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman
The Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

N. Sankaran, Sr. Gangman
Southern Railway, Shoranur. Applicant
(By Advocate Mr. P. Ramakrishnan)

Vs.

1. The General Manager,
Southern Railway, Madras.
2. The Divisional Personnel Officer,
Southern Railway, Palghat.
3. Erachan PK, Sr. Gangman
PWI, Southern Railway,
Shoranur.
4. V. K. Kumaran, Sr. Gangman,
PWI Office, Southern Railway,
Shoranur.
5. A. Chamay, Sr. Gangman,
PWI Office, Southern Railway,
Shoranur. Respondents

(By Advocate Mrs. Sumati Dandapani)
for R 1&2.

OR D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

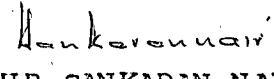
Applicant seeks a declaration that he is entitled to preference over respondents 3 to 5, in the matter of appointment as Blacksmith. We find that he has raised a similar contention in Annexure A3 which is pending consideration before second respondent. We direct second respondent to take a decision on Annexure A3 within two months from

today with notice to Respondents 3 to 5. In the meanwhile respondents 3 to 5 shall not be appointed in preference to applicant to the post of Blacksmith.

2. Application is disposed of with the aforesaid directions. No costs.

Dated the 9th February, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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